

January 13, 2004

The Chairman & Chief Executive Officer/
Managing Director of all Private Sector Banks

Dear Sir,

Official visits abroad by Chairman & Chief Executive Officer

Please refer to our circular DBOD.No.BC.48/08.95.004/98 dated May 30, 1998 on the above subject.

2. In terms of Para 3 of the circular under reference, Private Sector Banks are required to keep concerned Regional Offices of Reserve Bank of India informed of the visit abroad of their Chairman & CEO and substitute arrangements made during such visits. On a review, it has been decided to dispense with this requirement. However, if any issue having a regulatory and/or supervisory concern or interest (both of the host and the home country) comes to the notice of the CEO during his visits to the overseas branches, the same may be apprised to the concerned Regional Office of the Reserve Bank of India.

3. Please acknowledge receipt.

Yours faithfully,

Sd/-

(B. Mahapatra)
Chief General Manager

Withdrawn w.e.f May 13, 2022